

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3249
ANSWERED ON:31.08.2012
RESERVATION TO CHILDREN
Jakhar Shri Badri Ram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government provides reservation in jobs and other benefits to the children born from a Scheduled Tribe mother and a non-Scheduled Tribe father;
- (b) if so, the details thereof and the number of such families in the country, State-wise including Rajasthan;
- (c) whether the Government has conducted any survey to ascertain the number of such cases; and
- (d) if so, the details thereof, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): In terms of instructions issued by the Ministry of Home Affairs, when a Schedule Tribe women may have children from marriage with a non-Schedule Tribe man, the children may be treated as Scheduled Tribes only if the members of Scheduled Tribe Community accept them and treat them as members of their own community. However, each individual case will have to be examined in the light of existing facts and circumstances in such cases.
- (b): Data about the number of such families is not maintained in the Ministry of Tribal Affairs.
- (c) & (d): The Ministry of Tribal Affairs has not conducted any survey to ascertain the number of such cases.